

ITEM NO.42

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).6928-6935/2018

(Arising out of impugned final judgment and order dated 24-11-2017 in CRLA No.1610/2008 24-11-2017 in CRLA No.1696/2008 24-11-2017 in CRLA No.1699/2008 24-11-2017 in CRLA No.1582/2008 24-11-2017 in CRLA No.1608/2008 24-11-2017 in CRLA No.1609/2008 24-11-2017 in CRLA No.1587/2008 24-11-2017 in CRLA No.532/2008 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow)

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

MAHE ALAM & ORS.

Respondent(s)

IA No.45837/2019 - EXEMPTION FROM FILING O.T.

IA No.88871/2018 - EXEMPTION FROM FILING O.T.

WITH

SLP(Cr1) No. 4162-4168/2019 (II)

(FOR EXEMPTION FROM FILING O.T. ON IA 66880/2019

IA No. 66880/2019 - EXEMPTION FROM FILING O.T.)

Date : 16-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Ravindra Singh, Sr. Adv.

Mr. Raman Yadav, Adv.

Mr. Syed Mehdi Imam, AOR

Ms. Akriti Chaturvedi, Adv.

Mr. Priyam Kaushik, Adv.

Mr. R. S. Yadav, Adv.

Mr. Ardhendumauli Kumar Prasad, A.A.G.

Mr. Rohit K. Singh, AOR

Ms. Tania Sharma, Adv.

Mr. Vijay Kumar, Adv.

Ms. Ananya Sahu, Adv.

For Respondent(s) Mr. V.K.shukla, Sr. Adv.

Mr. Praveen Jain, AOR

Mr. Ansar Ahmad Chaudhary, AOR

Mr. Sameer Dawar, Adv.

Mr. Manu Prakash Upadhayay, Adv.
Mr. Yadav Narender Singh, AOR

Mr. Ardhendumauli Kumar Prasad, A.A.G.
Mr. Rohit K. Singh, AOR
Mr. Sanjay Mourya, Adv.
Ms. Tania Sharma, Adv.
Mr. Vijay Kumar, Adv.
Ms. Ananya Sahu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Lower Court records be called for.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(KAMLESH RAWAT)
ASSISTANT REGISTRAR